

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 593/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017

NAME OF THE PARTIES:

Sobha Limited

V/s.

Pancard Clubs Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. SHYAM KAPADIA MS. FAIZA A. DHANANI I/b DHURVE WLADHAR & CO.	ADVOCATE FOR THE APPLICANT/ OPERATIONAL CREDITOR.	
2.	ADV. ROOPESH R. JAINWAR I/b JAINWAR & ASSOCIATES	Advocate for Respondent	
3.	Sr. Pradeep Pandheli	Counsel.	

ORDER

CP No. 593/ I&BP/NCLT/MB/MAH/2017

First Call : Passed Over.

Second Call: Part heard. For further hearing, list this matter on 23.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)